

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF SEPTEMBER, 2025

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.09.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.09.25	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	3977	130	59	4048	947	18
ORIGINAL MISC. PET. (I) (COMM)	287	53	63	277	181	7
ORIGINAL MISC. PET. (T) (COMM)	46	16	18	44	36	2
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	16	1	2	15	25	2
ORIGINAL MISC. PET. (COMM)	2424	53	24	2453	1261	19
ORIGINAL MISC. PET. (ENF.) (COMM)	964	32	19	977	749	16
ORIGINAL MISC. PET. (EFA) (COMM)	42	1	0	43		
ARBITRATION APPEAL (COMM)	61	8	8	61	271	9
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	53	100	101	52	14	1
COUNTER CLAIMS (COMM)	180	1	4	177	231	
CIVIL SUITS (COMM) (INFRA)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-TM)	982	44	12	1014	509	9
CIVIL ORIGINAL (COMM-IPD-CR)	176	2	1	177	1129	14
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	198	1	8	191	937	14
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-TM)	126	11	3	134	657	10
CIVIL APPEAL (COMM-IPD-CR)	11	1	0	12		
CIVIL ORIGINAL (COMM-IPD-PAT)	45	3	0	48		

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF SEPTEMBER, 2025

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	CASE CLEARANCE RATE (CCR)
COMMERCIAL DIVISION	457	322	70.46%

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.